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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

T.P. No.62/560(6)/NCLT/AHM/2017(New)  
C.P. No. 9/560(6)/NCLT/AHM/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: Praveen Kumar Bohra  
V/s.  
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	FOR SURANGE and co. (ADV)	ADVOCATE	RESP No. 2 and 3	H. Topre
1.	HARSHAVARDHAN TOPRE			
2.	NATASHA SUTARIA	ADV.	PETITIONER	Natasha.

**ORDER**

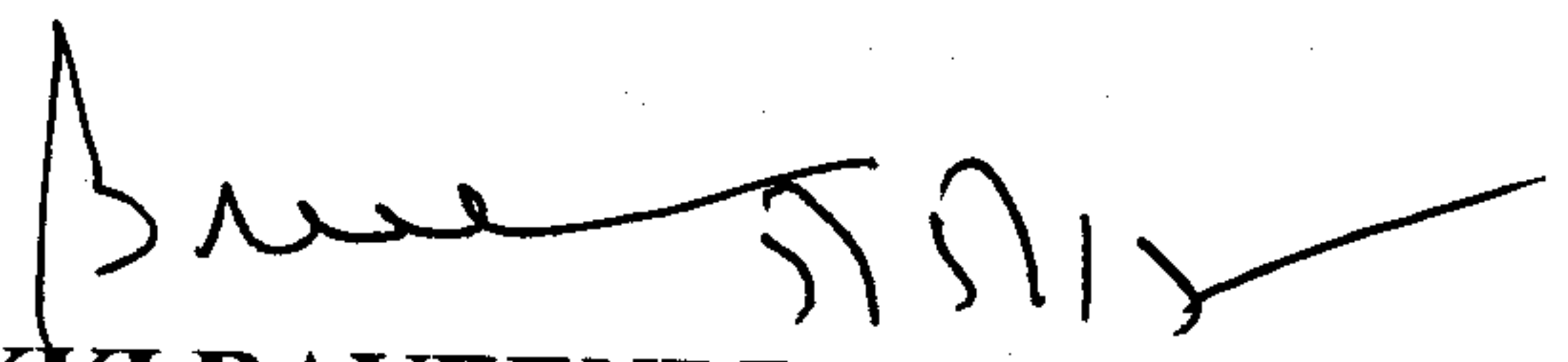
Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Mr. Harshvardhan Topre present for Respondents No. 2 and 3.

None present for Respondent No. 1 (ROC Madhya Pradesh).

Petitioner is directed to serve a copy of this order and inform the date of the hearing to the ROC, Madhya Pradesh and file proof of service.

At the request of Petitioners

List the Matter on 30.05.2017

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 5th day of May, 2017.